

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No :
PETITION No : CP/15(CHE)2022
NAME OF PETITIONER : IL & FS Financial Services Ltd
-vs- -Vs-
NAME OF RESPONDENT : Trichem Holdings Ltd
SECTION : 45QA RBI Act

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Rafiq, R2 is represented by the Ld. Counsel Ms. R. Sowmya and other Respondent is represented by the Ld. Counsel Mr. Vishnumohan but his video is not on through video conferencing mode.

The Respondent seeks time to file the reply.

Ld. Counsel for R2 under takes to file Vakalath.

The Respondents are directed to file reply within three (3) weeks from today and serve copy of the same to other side.

Let pleadings to be completed before the next date of hearing.

List the matter on **23.11.2022** for further hearing.

-Sd-

[SAMEER KAKAR]
MEMBER (TECHNICAL)

-Sd-

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)